## Annexure – 3

Name of the corporate debtor: M/s Gupta Exim (India) Private Limited; Date of commencement of CIRP: 29th October, 2019; List of creditors as on: 31st January, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr . No	Name of creditor	Identifi cation No.	Details of claim received		Details of claim admitted						Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remar ks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Natu re of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingen t claim	dues, that may be set-off	admitted	under verificati on on	any
1	Punjab National Bank (Ester while OBC)	GE/C00 1	11-11- 2019	6,26,60,62,420.40	6,26,60,62,420.40	Financi al	78,83,40,862.80	6,26,60,62,420.40	NO	97.97	NIL	NIL	NIL	NIL	NA
2	Small Industries Developmen t Bank of india (SIDBI)	GE/C00 2	14-11- 2019	12,95,33,923.00	12,95,33,923.00	Financi al	5,87,10,637.20	0	NO	2.03	NIL	NIL	NIL	NIL	NA

Sd/-

Vivek Raheja

Resolution Professional of

Gupta Exim (India) Pvt. Ltd.

IP Registration Number: IBBI/IPA-001/IP-P00055/2017-18/10133

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